

1	2	3	4	5
21.	Tiwari Kumar	Jamia Milia Islamia	Jamia Milia Islamia	Senior students of 2nd year teasing and using abusive languages and give extortion. Manoj Kumar is the name of person who has ragged. University has not reported any action in this regard.

Suicide by farmers

†*27. SHRI AMIR ALAM KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is an increase in the incidents of suicides and self-immolations by farmers in different parts of the country despite the rehabilitation package being in place;

(b) if so, the number of such incidents reported during the last two years and till now in the current year, State-wise; and

(c) the corrective steps taken by Government to tackle this problem?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (c) The Government of India approved in the year 2006 a rehabilitation package of Rs. 16978.69 crore for 31 suicide prone Districts in the four States of Andhra Pradesh, Maharashtra, Karnataka and Kerala. The package is being implemented over a period of 3 years and includes both immediate and medium term measures with an aim of establishing a sustainable and viable farming and livelihood support system through debt relief to farmers, improved supply of institutional credit, crop centric approach to agriculture, assured irrigation facilities, watershed management, better extension and farming support services and subsidiary income opportunities through horticulture, livestock, dairying, fisheries etc.

It has been decided by the Government to extend the period for implementation of the non credit components of the package by 2 more years i.e. 30th September, 2011. An amount of Rs.15840.82 crore (i.e. 93.30% of total package cost) has been released by Centre/State Governments and Banks in 4 States up to 31st March, 2009. After implementation of the Rehabilitation Package, there has been declining trend in farmers' suicides in most States. The latest available State-wise information regarding number of suicides by farmers is given in enclosed Statement. (See below). As reported by the State Governments and revealed in some studies conducted earlier, the causes for suicides by farmers are manifold including personal and other reasons. However, some suicides out of the total number of suicides have been attributed to crop failure, indebtedness, drought and socio-economic reasons.

†Original notice of the question was received in Hindi

Statement

Number of suicides by farmers on account of agrarian reasons as per reports received from the State Governments

Sl.No.	Name of the State	Period	No. of suicides by farmers
1.	Andhra Pradesh	2007	490
		2008	390
		2009 (upto 16.11.09)	77
2.	Karnataka	2006-07	176
		2007-08	182
		2008-09	143
		2009-10 (upto 31.08.09)	14
3.	Maharashtra	2007	590
		2008	622
		2009 (upto 18.06.09)	71
4.	Kerala	2007	68
		2008	22
		2009 (upto 31.08.09)	02
5.	Tamil Nadu	2007	01
		2008	01
		2009 (upto 31.10.09)	Nil
6.	Punjab	2007	24
		2008	10
		2009 (upto 30.06.2009)	11
7.	Gujarat	2007	04
		2008	01
		2009 (upto31.05.09)	02
Sl.No.	Name of State	Date of Report	No. of Suicide
8.	Assam	12.12.2007	Nil
9.	Arunachal Pradesh	Not received	Nil
10.	Bihar	14.5.2008	Nil
11.	Chhattisgarh	31.07.2009	Nil
12.	Goa	31.10.2009	Nil

Sl.No.	Name of State	Date of Report	No. of Suicide
13.	Haryana	16.11.2009	Nil
14.	Himachal Pradesh	16.11.2007	Nil
15.	J&K	18.11.2009	Nil
16.	Jharkhand	25.4.2008	Nil
17.	Manipur	28.7.2009	Nil
18.	Meghalaya	31.07.2009	Nil
19.	Madhya Pradesh	28.2.2008	Nil
20.	Mizoram	23.7.2009	Nil
21.	Nagaland	10.7.2007	Nil
22.	Orissa	05.08.2009	Nil
23.	Rajasthan	4.12.2007	Nil
24.	Sikkim	12.10.2009	Nil
25.	Tripura	25.3.2008	Nil
26.	Uttar Pradesh	20.2.2008	Nil
27.	Uttarakhand	8.5.2008	Nil
28.	West Bengal	31.10.2009	Nil
29.	Admn. of Andaman & Nicobar	26.10.2007	Nil
30.	Govt. of NCT of Delhi	28.9.2007	Nil
31.	Admn. of Daman & Diu	15.07.2009	Nil
32.	Admn. of Dadra & Nagar Haveli	1.7.2008	Nil
33.	Admn. of Lakshadweep	19.11.2007	Nil
34.	Admn. of Pondicherry	05.08.2009	Nil
35.	Admn. of Chandigarh	23.9.2009	Nil

Agreement with State Electricity Boards for payment of electricity charges

*28. SHRI P. RAJEEV: Will the Minister of RAILWAYS be pleased to state:

(a) whether her Ministry has entered into any agreement with the State Electricity Boards for payment of electricity charges for plying electric trains;

(b) if so, the State Electricity Board, which has been paid the highest rate of electricity charges;